

80.

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA. No.151/252/HDB/2018
NAME OF THE COMPANY	Excalibur Security Services India Pvt. Ltd.
NAME OF THE PETITIONER(S)	Excalibur Security Services India Pvt. Ltd.
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Srinivasa Rao	PCS	Srinivas.vattikunta@gmail.com 9866693690	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. V. Srinivasa Rao, PCS for the Petitioner. Passed Interim Order, and the case is posted to 13.04.2018.



Member (Tech)



Member (Judl)